

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2011

Dated: 9th July, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Bihar Industries Association ... Appellant (s)

Versus

**Bihar Pradesh Electricity Regulatory
Commission & Anr. ... Respondent (s)**

**Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Suraj**

**Counsel for the Respondent (s) : Mr. M.D. Samuel Haque for R-1.
Mr. Mohit Kr. Shah & Ms. Shilpi Shah
for BSEB**

ORDER

On the request of counsel for respondent no. 2 post the matter for hearing on **19th July, 2012** as a last chance. Learned advocate for the appellant submits that she shall be filing rejoinder in the Registry during the course of the day with copy to the other side.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

Ss